

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/(IB)/2017
NAME OF THE PETITIONER(S) : CREATIVE LTD
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P.V. Balasubramanian	Advocate for Petitioner	
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ORDER

Shri P V Balasubramanian, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to issue private notice to the respondent for their presence and submissions on the next date of hearing. The Registry is also directed to send notice to the respondent. Put up on **26.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)